

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. C.P.(IB)-1005(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Hindcon Chemicals Limited

V/s.

Gammon Engineers and Contractors Private Limited.

Appearances:

For Petitioner : Adv. Rachit Lakhmani a/w. Adv. Siddhant Makkar
i/b. Adv. Ravi Shekhar Pandey

For Respondent : Adv Kashmira Khedekar i/b P.G. Sabnis

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for Respondent seeks time to file reply. Let the same be done
within two weeks after serving copy to the other side. List on **13.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)